

**F. No. J-11017/15/2017-Judicial (Part-2)**  
**Government of India**  
**Ministry of Law & Justice**  
**Department of Legal Affairs**  
**Judicial Section**  
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Shastri Bhawan, New Delhi,  
Dated 1<sup>st</sup> August, 2018

**ORDER**

The President is pleased to engage **Shri Darshan Singh Bishnoi**, Advocate as Senior Panel Counsel for conducting Central Government litigation (except the cases of Railways & Taxation) before the Punjab & Haryana High Court at Chandigarh, as shown below, for a period of three years from the date of this order or until further orders, whichever is earlier:

**Punjab & Haryana High Court at Chandigarh**  
**Senior Panel Counsel**

Name	Contact details	Enrl. No.
Shri Darshan Singh Bishnoi	# F-104-Maya Garden-Phase-3, VIP Road, Zirakhpur, SAS Nagar, Punjab. Mob: 9216970352, 9417170352 Email: darshanbishnoi@gmail.com	P/746/1979

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 26(1)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

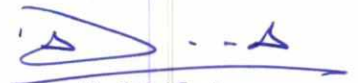
3. Hindi version of this order will follow.



(S. R. Mishra)  
Additional Secretary

**Copy for information to:-**

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Satya Pal Jain, Addl. SGI, Punjab & Haryana High Court, Chandigarh.
3. Shri Chetan Mittal, Asstt. SGI, Punjab & Haryana High Court, Chandigarh.
4. The Registrar, Punjab & Haryana High Court, Chandigarh.
5. Shri Darshan Singh Bishnoi, Senior Panel Counsel at the address as mentioned herein above.
6. To be uploaded on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under the tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)  
Section Officer (Judicial)  
Phone: 011-23384945  
Email: Judicial-dla@nic.in